

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 10<sup>th</sup> January, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice to hold court on 12.01.2024 and 15.01.2024, it is notified as under:

- i) Single bench matters of Hon'ble The Chief Justice to be listed on 12.01.2024 are re-scheduled to be listed on **18<sup>th</sup>, 19<sup>th</sup> and 25<sup>th</sup> January, 2024**. Motion matters will be listed on 18.01.2024.
- ii) Regular Division Bench matters to be listed on 15.01.2024 are re-scheduled on **16<sup>th</sup>, 17<sup>th</sup> and 24<sup>th</sup> January, 2024**. Motion matters will be listed on 16.01.2024.
- iii) Interim orders, if any subsisting in both the above mentioned single bench and division bench matters shall be extended till the re-scheduled dates.

By Order etc.

Sd/-

**(OJESH MUTUM)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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Endt. No. HCM/1/96-BENCH/ *1647-67* Imphal, the 10<sup>th</sup> January, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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